

\232

ITEM NO.48

COURT NO.9

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 16249/2012

(From the judgment and order dated 30/04/2012 in ITA No.123/2002 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

MRITUNJAY SHARMA

Petitioner(s)

VERSUS

C.I.T AGRA

Respondent(s)

With I.A. No. 1 (Condonation of delay in filing SLP)

Date: 29/10/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s)

Mr. B. Vijay Kumar, Adv.
Mr. B. Siddharth Arya, Adv.
Ms. Aparna Jha, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

| List the matter after two weeks as prayed for in the letter circulated. |

| [KALYANI GUPTA]
| COURT MASTER

| | [SHARDA KAPOOR]
| | COURT MASTER